

(7)


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17/01/2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : —
PETITION NUMBER : CP 02/17
NAME OF THE PETITIONER(S) : ZUARI FERTILISERS AND
CHEMICALS LTD.
NAME OF THE RESPONDENT(S) : MANGALORE CHEMICALS AND
FERTILISERS LTD. AND 7 OTHERS.
UNDER SECTION : 241/242

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	AJAY J. NANDALIKE 9945788668	ADVOCATE FOR PETITIONER SHAARDUL AMARCHAND	
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ORDER

Perused the record. on the last occasion, we have heard counsel appearing for petitioner. Counsel for petitioner requested the Tribunal to ^{pass} ex-parte interim order on reliefs 'c' and 'd' of the interim relief prayed in the main petition.


Tribunal feels that notices to be sent to the respondents and after giving an opportunity to the respondents order needs to be passed on the interim relief sought by the petitioner.


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Further, the Tribunal feels that there is no urgency to pass any ex-parte order on the interim relief. Hence, issue notice to the respondents.

petitioner's counsel is directed to take out notices to the respondents. The Registry will prepare notices and the petitioner's counsel to collect the notices and serve. posted to 7/2/2017.


17/1
Member (J)


17/1
Member (T)